

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 93

Dated Guwahati, the 6th November, 2021

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to allot / re-allot the Courts and Office Chambers to the Hon'ble Judges with immediate effect as follows:-

Sl.No	Name of Hon'ble Judges	Court No.	Floor
1.	Hon'ble the Chief Justice	1	1 st Floor
2.	Hon'ble Mr. Justice N. Kotiswar Singh	2	1 st Floor
3.	Hon'ble Mr. Justice M.R.Pathak	3	1 st Floor
4.	Hon'ble Mr. Justice Michael Zothankhuma	4	1 st Floor
5.	Hon'ble Mr. Justice Suman Shyam	5	1 st Floor
6.	Hon'ble Mrs. Justice Rumi Kumari Phukan	6	1 st Floor
7.	Hon'ble Mr. Justice Songkhupchung Serto	7	1 st Floor
8.	Hon'ble Mr. Justice A. M. Bujor Barua	8	2 nd Floor
9.	Hon'ble Mr. Justice Kalyan Rai Surana	9	2 nd Floor
10.	Hon'ble Mr. Justice Nelson Sailo	10	2 nd Floor
11.	Hon'ble Mr. Justice Ajit Borthakur	11	2 nd Floor
12.	Hon'ble Mr. Justice Hitesh Kumar Sarma	12	2 nd Floor
13.	Hon'ble Mr. Justice Sanjay Kumar Medhi	13	2 nd Floor
14.	Hon'ble Mr. Justice Nani Tagia	14	3 rd Floor
15.	Hon'ble Mr. Justice Manish Choudhury	15	3 rd Floor
16.	Hon'ble Mr. Justice Soumitra Saikia	16	3 rd Floor
17.	Hon'ble Mr. Justice Parthiv Jyoti Saikia	17	3 rd Floor
18.	Hon'ble Mr. Justice S. Hukato Swu	18	3 rd Floor
19.	Hon'ble Mr. Justice Robin Phukan	19	3 rd Floor
20.	Hon'ble Mr. Justice Kakheto Sema	20	
21.	Hon'ble Mr. Justice Devashis Baruah	21	
22.	Hon'ble Mrs. Justice Malasri Nandi	22	
23.	Hon'ble Mrs. Justice Marli Vankung	23	
24.	Hon'ble Mr. Justice Arun Dev Choudhury	24	

By Order,

Sd/- R.A. Tapadar

REGISTRAR (ADMN.) i/c

Memo No. HC.III-77/2005/5530-5544/G dated 6th November, 2021

Copy to: -

1. The Registrar (Vig./Judl./Admn./Estt), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun. *He/She is requested to place the Order before Hon'ble Judge stationed at respective Outlying Benches.*
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Court Manager, Gauhati High Court, Guwahati
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Pvt. Secretary to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati. *He/She is requested to move to the respective PS rooms attached with Chambers of Hon'ble Judges.*
10. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Order in the website of the Gauhati High Court.*
11. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
12. The Court Officer No.1 & 2, Gauhati High Court, Guwahati. *He is requested to make necessary arrangement in this regard.*
13. The Court Master, Court No. (____), Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

R. J. Taya
06.11.21

REGISTRAR (ADMN.) i/c

UH
06.11.2021